

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI,
TAMILNADU DAILY CAUSE LIST DATED 14.11.2022 (MONDAY)
CHENNAI BENCH (VIRTUAL MODE)
10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr.Naresh Salecha, Member (Technical)

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	TA (AT) No. 53/2021 (Comp App (AT) No. 237/2020 & IA No. 685/2021)	Channel Foods Private Limited & Ors. Vs Mr. A.K. Nowshad	Mr. AM Sridharan Mr. KS Mahadevan Ms. Swati Bansal	Mr. Kaushik N Sharma Mr. Himansu Suman

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 381/2022 & IA No. 967/2022	First WalkIn Technologies Pvt Ltd Vs Coffee Day Pvt. Ltd	Mr. Antony R. Julian	
3	Comp App (AT) (CH) (Ins) No. 394/2022 & IA No. 932, 933 & 934/2022	Subrata Maity Vs Bank of Maharashtra	Mr. Vikram Hegde	
4	Comp App (AT) (CH) (Ins) No. 396/2022 & IA No. 945/2022	Gopaal Agarwal & 2 Ors Vs M/s City Square Enterprises Pvt. Ltd.	Mr. Avinash Krishnan Ravi	
5	Comp App (AT) (CH) (Ins) No. 397/2022 & IA No. 947/2022	Kokku Prabhu Venkata Anjani Kumar Vs Sshriram City Union Finance Ltd. & Anr	M/s Ramalingam & Associates Mr. Kabilan	
6	Comp App (AT) No. 110/2022 & IA No. 975, 976 & 977/2022	RMS Research Labs Pvt Ltd & 3 Ors Vs G Madhusudhan Reddy & Anr	Mr. Nithin Chowdary Pavuluri	Mr. K Manivannan/ Caveator

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App (AT) (CH) (INS) No.142/2022 & IA No. 328, 329, 517 & 518/2022	Nirej Vadakkedathu Paul & Ors Vs. Sunstar hotels and Estates Pvt Ltd & Anr WITH	Mr. Arun C Mohan	Mr. Parthasarthy-R1 Mr. Anant Merathia & Ms. Dhanisha Giri- R2

8	Comp App (AT) (CH) (INS) No.174/2022 & IA No. 399/2022	Padrone Marketing Pvt Ltd Vs. Sunstar hotels and Estates Pvt. Ltd. & Anr.	Ms. Deepika Murali	Mr. Parthasarthy- R1 Mr. Anant Merathia & Ms. Dhanisha Giri- R2
9	Comp App (AT) (CH) (INS) No.9/2021 & IA No. 26, 485/2021 & 83/2022	Ashok Sachdev Vs. Call Express Construction (India) Private Limited	Mr. Alishan Naqvee	Mr. Jayant Mr. Pranava Charan
10	Comp App (AT) (CH) (INS) No.52/2021 & IA No. 118, 119, 120, 681/2021 & 279/2022	KCP Shivraman Vs. Ms. Aneetha Subramaniam Resolution Professional - Karur KCP Packagings	Ms.R.Sowmya, Ms.S.Varshini	Mr. Avinash Krishanan Ravi

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	Comp App (AT) (CH) (INS) No.298/2022 & IA No. 617, 618 & 619/2022	Phoenix ARC Private Limited Vs. Balakrishnan Venkatachalam & Anr	Ms. Abitha Banu	M/s.AK.Mylswamy & Associates.
WITH				
12	Comp App (AT) (CH) (INS) No.313/2022 & IA No. 661, 662 & 663/2022	Phoenix Arc Private Limited Vs. Balakrishnan Venkatachalam & Anr	Ms. Abitha Banu	M/s.AK.Mylswamy & Associates.
13	Comp App (AT) (CH) No.51/2021 & IA No. 609 & 610/2021	Mr P Obul Reddy & 4 Ors Vs. M/s Rayen Steels Pvt Ltd & 17 Ors	Mr. A.M. Sridharan	Mr. Anant Merathia
14	Comp App (AT) (CH) (INS) No.309/2022 & IA No 708/2022	Prakasan V & 10 Ors Vs. Shri. Ravindra Chaturvedi	Mr. Shivshankar Panicker	
15	Comp App (AT) (CH) (INS) No.373/2022 & IA No. 875 & 876/2022	M/s. Geotrix Building Envelope Pvt. Ltd. Vs C Sanjeevi Resolution Professional of Land Mark Housing Projects Chennai Pvt. Ltd. & Anr	Mr. Praveen Ravichandran	
16	Comp App (AT) (CH) (INS) No.369/2022 & IA No. 868/2022	Jitendra Bhandari Vs. Ravindra Beleyur & 2 Ors	Mr. Karthik Seshadri	Mr. T Ravichandran- R3
17	Comp App (AT) (CH) (Ins) No. 385/2022 & IA No. 915 & 916/2022	M/s. GVK Energy Ltd. & Anr. Vs Axis Bank Ltd. & Anr.	Mr. Anant Merathia	Ms. Aparna Ravi, Mr. Soundararajan- R1
18	Comp App (AT) (CH) (Ins) No.288/2022 & IA Nos.605,606 & 607/2022	Pace Biomedical Vs Bijoy Prabhakaran Pulipra & Anr.	Mr. Harikumar G Nair	Mr. Pradeep Joy- R2

For Hearing:

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19	Comp App. (AT)(CH)(Ins) No. 98/2021 & IA No. 178, 179/2021	Cochin Pharma Vs Bijoy Prabhakaran Pulipra & Anr WITH	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra- R1 Mr.Pradeep Joy & Ms. Abhirami Dinesh-R2
20	Comp App. (AT)(CH)(Ins) No. 99/2021 & IA No. 180, 181/2021	Oriol Health Care Vs Bijoy Prabhakaran Pulipra & Anr WITH	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra- R1 Mr.Pradeep Joy Ms. Abhirami Dinesh-R2
21	Comp App. (AT)(CH)(Ins) No. 100/2021 & IA No. 182, 183/2021	Rathnam & Co Vs Bijoy Prabhakaran Pulipra & Anr WITH	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra- R1 Mr.Pradeep Joy Ms. Abhirami Dinesh-R2
22	Comp App. (AT)(CH)(Ins) No. 101/2021 & IA No. 185, 186/2021	Universal Pharma Distributors Vs Bijoy Prabhakaran Pulipra & Anr WITH	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra- R1 Mr.Pradeep Joy Ms. Abhirami Dinesh-R2
23	Comp App. (AT)(CH)(Ins) No. 102/2021 & IA No. 187 & 188/2021	Advanced Medical Technologies Vs Bijoy Prabhakaran Pulipra & Anr WITH	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra- R1 Mr.Pradeep Joy Ms. Abhirami Dinesh-R2
24	Comp App. (AT)(CH)(Ins) No. 103/2021 & IA No.189, 190/2021	Brooklyn Associates Vs Bijoy Prabhakaran Pulipra & Anr WITH	Mr. Hari Kumar G Nair, Mr.Ramalinga VA	Mr.Bijoy P Pulipra- R1 Mr.Pradeep Joy Ms. Abhirami Dinesh-R2
25	Comp App. (AT)(CH)(Ins) No. 105/2021 & IA No. 191, 192/2021	Varghese & Co Vs Bijoy Prabhakaran Pulipra & Anr WITH	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra- R1 Mr.Pradeep Joy Ms. Abhirami Dinesh-R2
26	Comp App. (AT)(CH)(Ins) No. 106/2021 & IA No. 193, 194/2021	Topcare Surgicals Vs Bijoy Prabhakaran Pulipra& Anr WITH	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra- R1 Mr.Pradeep Joy Ms. Abhirami Dinesh-R2

27	Comp App. (AT)(CH)(Ins) No. 149/2021 & 293, 294, 295 & 329/2021	Orlem Pharm P Limited Vs PVS Memorial Hospital P Ltd & 2 others	Mr.Hari Radhakrishnan G. Mr.Derrick Sam	Mr. Bijoy P Pulipra-R1 Mr.Pradeep Joy -R2 Ms.Ankita Paul-R3
WITH				
28	Comp App. (AT) (CH) (Ins) No. 191/2021 & IA No. 386 & 387/2021	Pharmacon Vs Bijoy P Pulipra RP of PVS Memorial Hospital P Ltd & Anr	Mr.Harikumar G Nair Mr. Ramalingam VA	Mr.Bijoy P Pulipra- R1 Mr.Pradeep Joy-R2
WITH				
29	Comp App (AT) (CH) (Ins) No. 203/2021 & IA No. 407, 408 & 409/2021	St. Antonys Medical Distributors Vs PVS Memorial Hospital Pvt Ltd & 2 Ors	Mr.Hari Radhakrishnan G. Mr.Derrick Sam	Mr. Bijoy P Pulipra-R2 Mr. Pradeep Joy - R4 Ms.Ankita Paul-R3
WITH				
30	Comp App (AT) (CH) (Ins) No. 206/2021 & IA No. 412, 413/2021	Syenery Associates Vs Bijoy Prabhakaran Pulipra&Anr	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr .Bijoy P Pulipra- R1 Mr.Pradeep Joy-R2
WITH				
31	Comp App (AT)(CH)(Ins) No. 232/2021 & IA No. 483, 484/2021	Gravity Healthcare Vs Bijoy Prabhakaran Pulipra & Anr	Mr. Hari Kumar G Nair, Mr. Ramalinga VA	Mr.Bijoy P Pulipra R1 Mr.Pradeep Joy-R2
WITH				
32	Comp. App (AT)(CH)(Ins) No. 273/2021 & IA No. 592, 593/2021	ABC Medical Vs Bijoy Prabhakaran Pulipra RP & Anr	Mr. Hari Kumar G Nair	Mr.Bijoy P Pulipra- R1
WITH				
33	Comp App (AT) (CH) (Ins) No.242/2022 & IA No. 514, 515 & 516/2022	Ideal Surgicals Vs Bijoy Prabhakaran Pulipra	Mr. Hari Kumar G Nair	
34	Comp App (AT) (CH) No.19/2021 & IA No. 233/2021	S. Thilak Vs R. S. Mills Private Ltd & 2 Ors	M/s Surana & Surana	M/s. Ramani & Shankar
WITH				
35	Comp App (AT)(CH) No. 20/2021 & IA No. 234/2021	S. Thilak Vs R. S. Mills Private Ltd & 2 Ors	M/s Surana & Surana	M/s. Ramani & Shankar
36	TA No. 218/2021 (Comp App (AT)(Ins) No. 978/2020)	K. Sailendra& 6 Ors Vs Aayusiddhi Life Sciences Pvt Ltd & 5 Ors	Mr.Srinivasaraju Chitrapu	Ms.K. Sandhya Rani R1 S. Mr.Chidambaram PCS R3 & R4 Mr.Arpit Shukla R5 & R6

Copy to:

By the order of Hon'ble Member(J)

(Chennai Bench)

1. Notice Board

2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500